

whether you would like me to give my opinion.

**Shri Vasudevan Nair:** I should like to know whether he has received the reports from the West Bengal Government on the basis of which he has come to this conclusion. What is the basis of his conclusion?

**Mr. Speaker:** He had said that he discussed it with the Chief Minister of West Bengal.

**Shri Vasudevan Nair:** Generally, when the Minister makes a statement about a situation in a State, he has a machinery to get information from that State and he gets the report from the State Government. I should like to know whether the reports of the West Bengal Government are the basis on which he has come to this conclusion.

**Shri Y. B. Chavan:** Certainly, we get the reports from the West Bengal Government. It is very obvious. The West Bengal Government itself worked out a plan of operation/action and they did it because the situation was not under control. This is a very obvious thing. My assessment is based on information that the West Bengal Government, supplies to us. Certainly, we have also our own sources of information.

12.50 hrs.

RE. CALL ATTENTION NOTICES  
AND ADJOURNMENT MOTIONS  
(Query)

**Mr. Speaker:** I have received today a number of Call Attention notices on a very serious matter. About 23 policemen have been killed in Manipur. It is a very serious matter and, naturally, everybody is concerned about it.

**Shri Hem Barua (Mangaldai):** I have tabled an adjournment motion also.

**Mr. Speaker:** I have received a number of Call Attention Notices and adjournment motions. I need not announce the names of the Members. I am saying that it is a serious matter and everybody would be concerned about it. I thought we could take it up. But, naturally, they will have to get information; they do not have detailed information. I am requesting the Minister to tell us something about it tomorrow evening. We are not going to have the Call Attention notice in the morning.

**Shri Hem Barua:** Do I understand my adjournment motion stands?

**Mr. Speaker:** Both are there, the Call Attention notices and the adjournment motion. All of them are there. I have not rejected anything. I am requesting the Minister to get some information—naturally I want them to get some information—and tell us something about it tomorrow evening.

श्री प्रकाशचौर शार्षी (हापुड) :  
मेरा निवेदन यह था कि ये जो 23 सिपाही  
सेन्ट्रल रिजर्व फोर्स की बटेलियन के मरे हैं  
जिन नागाओं ने हमला किया है स्वाभाविक  
है कि उन की संख्या बटेलियन से अधिक  
थी। इस लिये अभ्यस्त महोदय यह मायला  
बड़ा गम्भीर है इस को केवल ध्यान प्राकर्षण  
के रूप में न ले बल्कि एडजार्नमेंट मोशन  
के रूप में ले।

**Mr. Speaker:** What is the use of beginning a discussion now? It is not proper. If all the 30 or 40 members begin a discussion like this, what will happen? So, it is not proper. I have asked for information. Tomorrow, we shall see. After that, if there is anything necessary, I will certainly give him a chance; I will not deny him.